NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 45(ND)2015

CORAM:

CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY:

Sh. Dinesh Kumar Gupta

Vs.

M/s. Shri S. S. Shyam Steel Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

Learned Counsel for the Petitioner requested for some time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

List on 16th September, 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 3.8.2016